

NOTIFICATION

Hon'ble the Chief Justice, High Court of Himachal Pradesh in exercise of the powers conferred under Article 229 of the Constitution of India and all other enabling powers in this behalf, is pleased to make the following amendment in "The Himachal Pradesh High Court Officers and Members of the Staff (Recruitment, Conditions of Service, Conduct & Appeal) Rules, 2003".

- Short title:** 1. These Rules shall be called "The Himachal Pradesh High Court Officers and the Members of the Staff (Recruitment, Conditions of Service, Conduct & Appeal) (29th amendment-2015) Rules, 2003.
- Commencement:** 2. They shall come into force with immediate effect.
- Amendment:** 3. At Sr. No. 9 "Drivers" of the Part-D "Class-III" of the Schedule annexed to "The Himachal Pradesh High Court Officers and the Members of Staff (Recruitment, Conditions of Service, Conduct & Appeal) Rules, 2003 the following proviso shall be added in the Column, "Qualification":-

Preference shall be given to those candidates who are bonafide Himachali.

BY ORDER OF HON'BLE THE
CHIEF JUSTICE

REGISTRAR GENERAL

Endst. No. HHC/Rules/14-61/90-IV-17502-15 Dated:23.6.2015
Copy forwarded for information to:-

1. The Deputy Registrar-cum-Special Private Secretary to Hon'ble the Chief Justice, High Court of H. P., Shimla.
2. The Principal Secretary(Home)/(Personnel)/(Finance) to the Government of HP, Shimla - 171 002.
3. The L.R.-cum-Principal Secretary (Law) to the Government of Himachal Pradesh, Shimla -2.
4. The Accountant General (Audit), HP. Shimla - 171 003.
5. The Accountant General(A&E), HP, Shimla - 17100.
6. All the Additional Registrars, HP High Court, Shimla.
7. All the Deputy Registrars/Assistant Registrars/ Secretaries/Court Masters/ Private Secretaries/

Readers/Section Officers/Marriage Counsellor/ Chief Librarian/Public Relation Officer/Protocol Officer of this Registry.

9. The Secretary/Private Secretary/PAs to the Registrar General/Registrar (Rules)/ Registrar(Vigilance)/ Registrar (Judicial)/Registrar(Inspection)/Registrar (Administration).
10. The PA to Central Project Coordinator/ Coordinator, Main Mediation Centre, High Court of Himachal Pradesh, Shimla.
11. The Section Officer (Establishment), with reference to his U.O. letter dated HHC/Estt.7(14)/94-II-15743, dated 4.6.2015 for information and necessary action.
12. The concerned Dealing Assistant of the Establishment Branch with 2 spare copies.
13. The Assistant Registrar (Computer) for updation of the official website.
14. The Technical Director, NIC of this Registry for necessary action.
15. Guard file.

Sushil
 (Sushil Kukreja)
 Registrar (Rules)

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BY ORDER OF HON'BLE THE CHIEF JUSTICE

REGISTRAR GENERAL

Copy forwarded for information to:-
 HHC/Regd/14-6180-TV-17272-15 Dated: 23.6.2015

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7. All the Deputy Registrars/Assistant Registrars/Secretaries/Court Masters/Private Secretaries.